

**DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **24.06.2021** at **11.20 A.M.**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R. SUCHARITHA, MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/478/CHE/2021 IN CP/1264/IB/2018
NAME OF PETITIONER : Chandramouli Ramasubramaniam (RP) of SLO Industries Ltd
NAME OF RESPONDENT : DR.S Karthikeyan & Another
SECTION : Sec 60(5) (C) of IBC 2016 R/w Rule 11 of NCLT Rules 2016

ORDER

The Petitioner is represented by Ld. Counsel Mr. Varun Srinivasan through video conferencing mode. None appears on behalf of the Respondents.

The Petitioner is directed to take private notice to the Respondents by way of Speed Post as well as by way of e-mail and file an affidavit of service before the next date of hearing.

List this matter on **16.07.2021** for hearing and disposal.

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**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

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**(R. SUCHARITHA)
MEMBER (JUDICIAL)**